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THE HIGH COURT OF KERALA

Kochi : 682 031
Date : 18.08.2017

PROCEEDINGS

High Court Establishment – permission to Sri.Tomy Sebastian, Inspector of Police, Pala to join duty in the Vigilance Cell, High Court – granted - orders issued.

- Read:- 1) High Court Proceedings of even number dated 14.07.2017.
2) High Court Proceedings of even number dated 30.06.2017.
3) Order No.KDO-606/2017 dated 16.08.2017 of the District Police Chief, Kottayam.

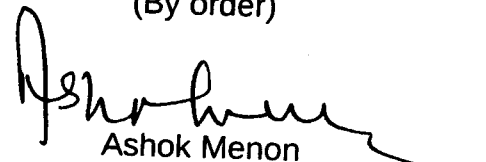
ORDER No.A1 – 86891 / 2015

Sri.Tomy Sebastian, Inspector of Police, Pala, who has been appointed as Circle Inspector of Police in the Vigilance Cell of the High Court on deputation basis as per the proceedings read (1) above, is permitted to join duty as such on the forenoon of 18.08.2017.

He will take charge of office of Circle Inspector of Police from Sri.Shaju K.Varghese, Security Officer, High Court.

Sri.Tomy Sebastian will also hold full additional charge of Deputy Superintendent of Police, Vigilance Cell, High Court, until further orders.

(By order)


Ashok Menon
Registrar General

To

The Officers concerned.

The Addl. Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).

The Addl. Chief Secretary to Government, Home (A)
Department, Government Secretariat,
Thiruvananthapuram(with C/L).

The State Police Chief, Thiruvananthapuram (with C/L).

The District Police Chief, Kottayam (with C/L)

p.t.o.

The Accountant General (A&E), Kerala,
Thiruvananthapuram (with C/L).
The Accountant General (Audit), Kerala,
Thiruvananthapuram (with C/L).

The Sub Treasury Officer, Ernakulam.
The Director of Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy,
Athani.

The Additional Registrar (General Administration), High Court.
The Joint Registrars, High Court.
The Public Relations Officer, High Court.
The Protocol Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The 'G' (Accounts-I & II) Sections, High Court.
The Finance Wing, High Court.
The IT Section, High Court for publishing in the website.
The Vigilance Cell, High Court.
The A5 Seat, High Court.
The Administrative Records Section, High Court.
The File/Stock file.

Copy Submitted to:- The Honourable Judges.